

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.

O.A. NO: 511/2004.

10th December, 2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)

1. Hasmat Ali, aged about 46 years, s/o Late Shri Md. Safi, resident of -T/19-A, Railway Colony, N.E. Railway, Lucknow.
2. Chhotey Lal, aged about 47 years, s/o Late Shri Dudhai, resident of -T/19-B, Railway Colony, N.E. Railway, Lakhimpur.
3. Ramanand, aged about 46 years, s/o Shri Bahadur Lal, resident of -T/21-A, Railway Colony, N.E. Railway, Lakhimpur.
4. Ramanand Jha, aged about 56 years, s/o Late Shri Jagtanand Jha, resident of T/123-A, Railway Colony, N.E. Railway, Lakhimpur.
5. Ashok Kumar Rastogi, aged about 59 years, s/o Late Shri B.D. Rastogi, resident of L-10-A, Railway Colony, N.E. Railway, Lakhimpur.

.....Applicants.

BY Advocate Shri Praveen Kumar.

Versus

1. Union of India through the General Manager, North Eastern Railway, Gorakhpur.
2. The Divisional Railway Manager, North Eastern Railway, Lucknow.
3. The Senior Divisional Operating Manager, North Eastern Railway, Lucknow.

.....Respondents.

BY Advocate Shri S.M. S. Saxena.

ORDER (ORAL)

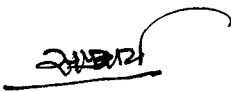
BY SHRI S.P. ARYA MEMBER(A)

Heard counsel for the parties.

2. The grievance of the applicant is that they are working for more than 8 hours although, the duties roster prescribed

only the work to be taken for 8 hours. No ^{over.} time allowance is being paid. They have submitted the representation to the Respondent No. 3 to decide the representation. Counsel for the applicant ^{has} ~~is~~ fairly submitted that representation may be directed to be decided within a specified period. The counsel for the respondents does not object. Accordingly, the Respondent No. 3 is directed ^{to decide} ~~the~~ representation annexed with the O.A. as Annexure A-4 by reasoned and speaking order within a period of three months from the date of submitting the copy of the representation ^{by the applicant &} and also to communicate the decision thereon.

3. With these directions, the O.A. is disposed of without any order as to cost.


(S.P. Arya)

Member(A)

V.